

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-514**

Appeal No- 852/252/ND/2019

**IN THE MATTER OF:**

Income Tax Officer Ward 20(1)

Vs.

ROC & Ors. (M/s Prityksha Builders and Developers Pvt Ltd)

....Applicant

....Respondent

**SECTION**

Sec. 252 C.A.

**Order delivered on 18.02.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Zoheb Hossain & Parth Semwal, Sr. & Jr. Standing Counsel for  
IT Deptt

For the Respondent :

**ORDER**

Ld. Counsel for the IT Deptt. seeks time to file the affidavit of service.

Heard. Prayer is allowed. Appellant is directed to file the affidavit of service within one week  
from today. List on **08.04.2021**.

-sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**